

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO.3910  
TO BE ANSWERED ON 09.08.2017**

**POLICY FOR ALLOTMENT OF SHOPS AT STATIONS**

**3910. SHRI SANTOSH KUMAR:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Railways has any systematic policy for allotment of commercial spaces/shops/food vendorship at Railway Stations;**
- (b) if so, the details thereof;**
- (c) if not, the reasons therefor; and**
- (d) the details of the persons/ companies who have illegally occupied these spaces at the railway stations across the country for more than a decade, zone-wise?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

**(SHRI RAJEN GOHAIN)**

**(a) to (c): Yes, Madam. New Catering Policy issued on 27<sup>th</sup> February 2017 stipulates that Zonal Railways have to manage minor static catering units i.e. catering stalls/milk stalls/ fruit juice stalls. For the purpose of allotment detailed allotment procedure and eligibility criteria has been defined in the new catering policy which inter-alia includes:- (i) Allotments of General Minor Units at all category stations to be done through competitive open tendering system from the eligible bidders by divisions. (ii) For the first time, it has been envisaged that allotment of Special Minor units (reserved category) at all category stations will be done by divisions through open tendering system within the similar reserved category. The technical eligibility criteria has been simplified.**

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**(iii) 33 % sub quota for women in allotment of each category of minor catering units at all category of station to be provided. (iv) IRCTC is responsible for management of food plaza, food courts and fast food unit.**

**The Indian Railways has come out with a policy on 'Out of Home Advertising' wherein advertising assets outside the station area are offered through a rights based approach for a tenure of 10 years. Similarly, under the 'Rail Display Network Policy', display screens inside station premises with real time feeds for both railway and advertising content is offered for 10 years through optical transport network of Railtel.**

**Further, for the purpose of STD/PCO, the maximum size of 5ftx6ft is permissible in stations premises. The booth holders are also permitted to install internet kiosk for which 10% space of the area are given extra on payment of additional land license fee. As regards ATMs (Automated Teller Machines), space of 6 sqm. is allotted to bank for installation of ATMs. For Internet Ticketing Kiosk, an additional space of 1.5 sqm is also provided. No additional licence fee is charged for this additional area above 6 sqm. In addition, a space of around 6'x6' is provided for setting up V-Sat antennae of rooftop of station buildings for each ATM, for which no separate charges are levied.**

**Space in the form of Parking area is also allotted. The fixation of Reserve Price is based on a number of factors viz. numbers of users, type of vehicles, parking charges prevailing at other locations in the area , Last Accepted Rate (LAR) etc.**

**(d): At Siliguri station over Northeast Frontier Railway, there are 08 unauthorised commissioned vendors working since 1982. The matter is subjudice.**